

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 328 OF 2004

BEFORE THE REGISTRAR M.K GUPTA

SURINDER KUMAR

Appellant (s)

VERSUS

STATE OF HARYANA

Respondent(s)

(With appln(s) for permission to place addl. documents on record and office report )

Date: 03/02/2010 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Debasis Misra,Adv.

For Respondent(s)

Mr Gaurav Teotia, Adv.  
Mr.Kamal Mohan Gupta,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Appellant failed to file additional documents and last chance already over.

Issue summons for non-prosecution.

(M.K.GUPTA)  
Registrar